

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3393
ANSWERED ON:24.08.2006
FUNDS FOR HANDICAPPED
Shivanna Shri M

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Karnataka has urged to the Union Government to release funds for the centrally sponsored scheme of employment for the physically challenged persons at Mysore, Gulbarg and Hubli;
- (b) if so, whether the State has also urged the Union Government to release financial assistance for setting up a special cell for the physically challenged in the district Employment Exchange, Mangalore; and
- (c) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes Sir.

(b) Yes Sir.

(c) The Centrally Sponsored Scheme for the employment of the handicapped has been transferred to the State sector w.e.f. 01.04.2005 and hence no fund is sanctioned by the Central Government under the scheme.